NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/53/2017

NAME OF THE PETITIONER(S)

: MEDICI HOLDINGS LTD

NAME OF THE RESPONDENT(S)

: PHOTON INFOTECH PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. Moorthy

Counsel for R. 6,748

Rames warm Maynaphan Jon P. Raj Kumen Shabakh

PAWAN JHABAKH

for RIDRY

ORDER

Counsels representing both the parties are present and prayed for time to make submissions regarding the matter pending before the NCLAT. Time is enlarged at request. Put up on 1562.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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